है। वहां पर भयावह स्थित बनी हुई है, एक संकट की स्थिति बनी हुई है। यह एक राष्ट्रध्यापी म्रान्दोलन का हप ले सकता है । श्रभो तो श्राप डांगी के सत्याग्रह को ही रोक नहीं पा रहे हैं। इस योजना को श्राप रोकिये । सौभाग्य से इस देश के जो उप-प्रधानमंत्री है वें कृषि मंत्री भी हैं। यह सरकार किसानों के समर्थन में भ्रतेक योजनाओं का होल पीटती है। लेकिन किसानों के विरोध मे इस प्रकार के काम भी कर रही है। इससे वे किसानों के जन मानस को ग्रपनी तरफ नही कर सकते हैं। मैं ग्रदव से कहना चाहता हूं और ग्राशा करता हूं कि इस योजना को तूरन्त बन्द किया जाएगा । श्री देवीलाल जी जनागढ से बवान देते हैं कि डिसने लैंड की योजना वत कर रहेगो । चीटाला भी कडते हैं कि यह यो जना बनकर रहेगी । दोनों बाप-बेटे ऐसी बातें कह रहे हैं। इस देण के कियान इपको सहन नहीं बर सकते हैं। इस संबंध में डिवोगेशन पद्यानगंबी जी से मिला है । योट क्लब में भी प्रदर्शन हन्नी है। इस देश की वही नाज्क स्थिति हैं। इस यो ता को सरकार को वापस लेना चाहिए ग्रीर जो किसानों में अनंतीप व्याप्त है उनमो दूर किया जाना चाहिए। यादव जी आप किसानों के बहुत बहे समर्थक रहे हैं। श्राप अपनी सरकार से इस योगना को रुजवाइए । मैं चेतावनी के साथ कड़ना चाहता है कि इस योगना को नहीं रोका गया तो नियति बद से बदतर हो जाएगी । इस योजना को आप वापस ले लोजिये।

श्रीमती सत्या बहिन (उत्तर प्रदेश) : मैं भी श्रपने ग्रापको इसरो सम्बद्ध करती है।

श्री राज नरेश पादव (उतार प्रदेश) : यह वहुत महितापूर्ण महला है (व्यवधान) :

श्री शांति त्यागी (उत्तर प्रदेश): महोदया, मैं भी इसमें अपने आपको सम्बद्ध करता हूं। इस योजना को रोक्षना चाहिए। उपसमापति : सभी इसमे शामिल है। श्री सिन्ते रखी, अब ग्राप बोलिये।

श्री संयद सिब्ते रजी (उत्तर प्रदेश): मैं बाहर से फिर वापस ग्रा गया हं।

खपसमापित: मैं किसी को बाहर नहीं निकाल सकती हं।

Strike by CGHS Employees

SHRI SYED SIBTEY RAZI (Uttar Pradesh): Madam, I am grateful to you for giving me an opportunity to raise a very important issue which is affecting the general health of our people.

As you know, with effect from 7th March 1990, about 7,000 Central Government Health Scheme employees have, been on strike. Their demands are very simple but the Government has not yet paid attention to their demands. About 40 lakh people who are beneficiaries of the CGHS are affected and the strike in every Health Centre and Hospital run under this Scheme is affected. About 17 cities are affected and about 250 CHGS dispensaries are closed down, not that they are closed down by way of a lock-out but, actually there is no staff of the C and D categories there and these Health Centres and Hospitals are being run in every unhygienic conditions. The 40 lakh beneficiaries under this scheme include VVIPs, Members of Parliament and Ministers also. There are no medicines and no first aid is available. The doctors are sitting there and only giving prescriptions.

My humble submission is that the demands of the employees are very reasonable. They want at least one prometion in the whole tenure of their service. Their second demand is that they should be given "Patient Care Allowance" on par with employees in the Central Government hospitals. They have been struggling for their demands from June 1988.

[Shri Syed Sibley Razi]

There was an agreement with the Health Department but it has not yet been given effect to. Also there was an assurance given by the then Health Minister. A delegation of the employees had met the Prime Minister and they have submitted a memorandum to the Health Minister, but nobody is intervening in Therefore, Madam, this crisis. through this Special Mention I am trying to draw the attention of the Government and saying that the employees' case should be heard and some via media should be found because lakhs of patients are suffering and there is a crisis in the Central Government Health Scheme. Madam, if you want to know the problem, you can go and see it yourself. Many Members of Parliament also go to the CGHS Health Centres. We ourselves are suffering, but we are not concentred about ourselves alone. We are also concerned about the problems being faced by lakins of people who are deprived of basic medical aid.

Madam. I thank you very much for giving me this opportunity and I would once again draw the attention of the Government to this problem and say that their demands are very genuine. The previous Government had accepted their The new Government demands. which is too much concerned about employees' welfare, must accept their demands which are very reasonable and find a solution within 24 hours.

Thank you.

Need for protection of Girl-Child

SHRI MURLIDHAR CHAND-RAKANT BHANDARE (Mcharashtra): Madam, I rise to invite the attention of the whole country through this House by my Special Mention today on the girl-child, because this year is being celebrated as the Internationa Year of the Girl-child. I need not tell you that

women as a whole suffer gross discrimination, particularly in the developing societies. India not being an exception, there is a strong sonpreference and a consequent bias and prejudice against girls. In fact a girld-child is treated as a woman while she is still in the womb. The grossness and the extent of this discrimination can be seen from the fact that we had to ban the foctor test in our country, because the moment it was discovered that a foetus was a female. in many cases the parents would go in for abortion. We have also in our country, though very rare--and elsewhere in the world also -still, unfortunately, cases of infanticide so far as girls are concerned.

There are 130 million girl-children under the age of 14 in our country, and their basic right to education, health, eraployment, nutrition and medical care is constantly denied.

The denial starts from breas'feeding. It is well established better sons are breastfed than daughters. Even the best food is reserved for sons, and daughters get comparatively what is left over. In terms of hospitalisation, it has been established that if four children need hospitalisation, out of the four sons at least three sons would be taken to the hospital, but when it comes to girls, out of four, hardly one would reach the hospital. I think this very serious imbalance and discrimination against the girl child must now be put an end to. The same thing is true about their education. There are far many more drop-out; from among the girl children than the boys. All in all, the result has been that whereas everywhere else in the world the average life span of a woman is longer than that of a man, in our country the average life span of a woman continues to be less than the average life span of a man. I think there should be proper incentives to girls to become literate, to get education.

Many measures may be suggested like strengthening of the legislation.